

THE LAW REPORTING COUNCIL, I.L.R. (KERALA SERIES)

Ernakulam-682031
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No: I.L.R.- 95910/2018

Date: 02.02.2019

NOTIFICATION

Applications are invited from the members of the Kerala High Court Bar possessing the following qualifications, for appointment as Editor, Indian Law Reports (Kerala Series).

1. Ten years standing at the Bar.
2. Good Editorial skills.
3. Good Computer skills.
4. Experience in legal reporting.
5. Publication in legal journals.

The person appointed by the Government of Kerala as Editor shall be eligible to function as such for a maximum period of five years at a term, subject to the decision of the Law Reporting Council, I.L.R. (Kerala Series) as approved by the Government. The person appointed as Editor will be eligible for monthly honorarium as fixed by the Government from time to time. At present, the monthly honorarium is Rs.30,000/- (Rupees Thirty thousand only).

The advocates possessing the required qualifications may submit the application with the following details:

1. Name.
2. Permanent address.
3. Present address.
4. Date of Birth.
5. Academic Qualifications.
6. Roll number and Date of enrollment as advocate.


7. Number of completed years of practice in the High Court.
8. Details of special qualifications relating to editorial skills, computer skills, legal reporting and publication in legal journals.
9. E-mail ID and Contact number.

Depending on the number of applications, the applicants will be short-listed if required and selection will be on the basis of a test or interview or both of the short-listed candidates, as decided by the Honourable Chairman of the Council.

The applications should be addressed to: **"The Convenor, Law Reporting Council, I.L.R. (Kerala Series), The Registrar (Judicial), High Court of Kerala, Ernakulam, PIN – 682 031"** and should reach the addressee on or before **8th March, 2019**.

The cover containing the application should be superscribed *"Application for the post of Editor, I.L.R. (Kerala Series)"*.

(By Order)


Mathews K. Nelluvely
Registrar (Judicial)

[Convenor, Law Reporting Council]

To

1. The Notice Board, High Court of Kerala.
2. Website of the High Court of Kerala.

02/03/19
2/2/19

Copy to:

1. The Secretary, Kerala High Court Advocates Association, High Court Buildings, Ernakulam – 682 031. (With covering letter requesting to give adequate publicity).
2. The Chairman, Bar Council of Kerala, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
3. The Secretary, Indian Federation of Women Lawyers, High Court Buildings, Ernakulam – 682 031 (With covering letter requesting to give adequate publicity).
4. File.